

**GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER AND SANITATION**

**LOK SABHA
UNSTARRED QUESTION NO. 449
TO BE ANSWERED ON 17/11/2016**

Pure Drinking Water

†449. SHRI LALLU SINGH:
SHRI MD. BADARUDDOZA KHAN:
SHRI KODIKUNNIL SURESH:
SHRI B. VINOD KUMAR:
DR. KIRIT SOMAIYA:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether hazardous chemicals including fluoride, arsenic and nitrate, etc. have been found in excessive quantity in drinking water in various parts of the country and if so, the details thereof, habitation-wise and State-wise;
- (b) the number and percentage of habitations and households affected by poor water quality during each of the last three years and the current year State/ UT-wise;
- (c) the short term and long term remedial steps being taken/proposed to be taken by the Union Government to provide safe drinking water to all those habitations separately for the hazardous contaminants and poor water quality;
- (d) the financial assistance provided by the Government to provide safe drinking water in these habitations during each of the last three years and the current year, State/UT-wise; and
- (e) whether community Water Purification Plants have been provided to resolve the problem and if so, the details thereof?

**ANSWER
MINISTER OF STATE
IN THE MINISTRY OF DRINKING WATER AND SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

- (a) State-wise number of water quality affected habitations viz., arsenic, fluoride, iron, salinity, nitrate and heavy metals in rural drinking water sources as reported by the States as on 11/11/2016 into the online Integrated Management Information System (IMIS) of the Ministry is at Annexure-I.
- (b) The State-wise total number and percentage of water quality affected habitations affected with excess chemical contamination in rural drinking water sources as on 1/4/2014, 1/4/2015, 1/4/2016 and as reported by States into IMIS on 11/11/2016 is Annexure-II.
- (c) Out of the chemical contaminations monitored by the Ministry, arsenic and fluoride may have health hazards on prolonged consumption of poor quality of water. Therefore, as short term measure, funds to the tune of Rs 800 crore has been provided to affected States with the recommendation of NITI Aayog to

provide community water purification plants in arsenic and fluoride affected habitations. States have been advised to provide piped water supply to all such affected habitations on priority based from safe surface or ground water source.

- (d) Rural drinking water supply is a State subject. The Ministry of Drinking Water and Sanitation, Government of India provides technical and financial assistance to States for providing safe drinking water in adequate quantity through the centrally sponsored National Rural Drinking Water Programme (NRDWP). Upto 67% funds released to States could be utilized for coverage and tackling water quality problems. State-wise funds released under NRDWP during the last 3 years and the current year is at Annexure-III.
- (e) Utilizing funds provided with the recommendation of NITI Aayog, 41 community water purification plants have been set up in arsenic affected habitations in West Bengal. Further, using NITI Aayog recommended funds, Andhra Pradesh (80 Plants), Karnataka (1 Plant), Odisha (1 Plant), Rajasthan (20 Plants) totaling 102 community water purification plants in fluoride affected habitations have also been installed. However, during the various discussions, video-conferences, workshops, etc. the Ministry held with State Departments dealing with rural drinking water supply, it is understood that 8,298 community water purification plants have been set up so far in the country and the State-wise details is at Annexure-IV.

**Annexure -I referred in the reply to Lok Sabha Unstarred Question No. 449 due
for reply on 17/11/2016**

**State-wise No. of Water Quality affected habitations as per IMIS of the Ministry
as on 11/11/2016**

S.No.	Name of the State / UT	Contamination Wise Number Of Habitations & Population						
		Total	Fluoride	Arsenic	Iron	Salinity	Nitrate	Heavy Metal
		Habs	Habs	Habs	Habs	Habs	Habs	Habs
1	ANDAMAN and NICOBAR	0	0	0	0	0	0	0
2	ANDHRA PRADESH	524	449	0	0	71	4	0
3	ARUNACHAL PRADESH	392	0	343	49	0	0	0
4	ASSAM	10240	155	3725	6354	0	0	6
5	BIHAR	4671	1020	1075	2571	1	4	0
6	CHANDIGARH	0	0	0	0	0	0	0
7	CHATTISGARH	853	75	0	774	3	1	0
8	DADRA & NAGAR HAVELI	0	0	0	0	0	0	0
9	DAMAN & DIU	0	0	0	0	0	0	0
10	GOA	0	0	0	0	0	0	0
11	GUJARAT	2	1	0	0	0	1	0
12	HARYANA	250	197	45	0	8	0	0
13	HIMACHAL PRADESH	157	0	157	0	0	0	0
14	JAMMU AND KASHMIR	11	0	7	4	0	0	0
15	JHARKHAND	3211	998	130	2076	1	6	0
16	KARNATAKA	1679	970	21	102	75	510	1
17	KERALA	439	73	3	223	103	37	0
18	LAKSHADWEEP	0	0	0	0	0	0	0
19	MADHYA PRADESH	544	109	418	5	12	0	0
20	MAHARASHTRA	378	98	1	21	150	108	0
21	MANIPUR	0	0	0	0	0	0	0
22	MEGHALAYA	11	0	1	10	0	0	0
23	MIZORAM	0	0	0	0	0	0	0
24	NAGALAND	43	0	0	43	0	0	0
25	ODISHA	1859	65	2	1650	139	3	0
26	PUDUCHERRY	0	0	0	0	0	0	0
27	PUNJAB	3263	284	486	240	17	152	2084
28	RAJASTHAN	20821	6815	3	6	12956	1041	0
29	SIKKIM	0	0	0	0	0	0	0
30	TAMIL NADU	255	0	0	204	50	1	0
31	TELANGANA	1428	1041	0	38	186	163	0
32	TRIPURA	2629	0	1	2628	0	0	0
33	UTTAR PRADESH	546	200	262	1	82	1	0
34	UTTARAKHAND	18	0	0	15	0	3	0
35	WEST BENGAL	13038	1046	8035	3809	147	1	0
	Total	67262	13596	14715	20823	14001	2036	2091

Note :: Permissible limit for Arsenic is taken as 0.01 mg/l and permissible limit for Iron is considered as 1.0 mg/l as per latest BIS Amendment of IS-10500 in June 2015.

Annexure- II referred in the reply to Lok Sabha Unstarred Question No. 449 due for reply on 17/11/2016

State-wise total number and percentage of water quality affected habitations as per IMIS of the Ministry as on 11/11/16

S.No.	Name of the State/UT	Total Habs	Total Habitations affected by Water Quality-Arsenic, Fluoride, Iron, Salinity, Nitrate and Heavy metals							
			As on 01/04/14		As on 01/04/15		As on 01/04/16		As on 11/11/16	
			No. of Habs	% Habs affected	No. of Habs	% Habs affected	No. of Habs	% Habs affected	No. of Habs	% Habs affected
1	ANDAMAN and NICOBAR	400	0	0.00	0	0.00	0	0.00	0	0.00
2	ANDHRA PRADESH	48342	1554	3.21	593	1.23	574	1.19	524	1.08
3	ARUNACHAL PRADESH	7577	87	1.15	82	1.08	57	0.75	392	5.17
4	ASSAM	88099	10684	12.13	8977	10.19	8842	10.04	10240	11.62
5	BIHAR	110234	6599	5.99	3519	3.19	5602	5.08	4671	4.24
6	CHANDIGARH	18	0	0.00	0	0.00	0	0.00	0	0.00
7	CHATTISGARH	74647	4095	5.49	1841	2.47	1148	1.54	853	1.14
8	DADRA & NAGAR HAVELI	70	0	0.00	0	0.00	0	0.00	0	0.00
9	DAMAN & DIU	21	0	0.00	0	0.00	0	0.00	0	0.00
10	GOA	347	0	0.00	0	0.00	0	0.00	0	0.00
11	GUJARAT	36066	255	0.71	21	0.06	25	0.07	2	0.01
12	HARYANA	7948	15	0.19	13	0.16	209	2.63	250	3.15
13	HIMACHAL PRADESH	53604	0	0.00	0	0.00	0	0.00	157	0.29
14	JAMMU AND KASHMIR	15958	10	0.06	6	0.04	5	0.03	11	0.07
15	JHARKHAND	120067	27	0.02	33	0.03	6861	5.71	3211	2.67
16	KARNATAKA	60220	2373	3.94	2365	3.93	2146	3.56	1679	2.79
17	KERALA	11883	828	6.97	751	6.32	656	5.52	439	3.69
18	LAKSHADWEEP	9	0	0.00	0	0.00	0	0.00	0	0.00
19	MADHYA PRADESH	128067	1737	1.36	653	0.51	273	0.21	544	0.42
20	MAHARASHTRA	100066	949	0.95	609	0.61	398	0.40	378	0.38
21	MANIPUR	2868	0	0.00	0	0.00	0	0.00	0	0.00
22	MEGHALAYA	10475	52	0.50	31	0.30	10	0.10	11	0.11
23	MIZORAM	738	0	0.00	0	0.00	0	0.00	0	0.00
24	NAGALAND	1530	38	2.48	66	4.31	43	2.81	43	2.81
25	ODISHA	156468	6720	4.29	4979	3.18	2808	1.79	1859	1.19
26	PUDUCHERRY	266	9	3.38	0	0.00	0	0.00	0	0.00
27	PUNJAB	15384	19	0.12	1850	12.03	3818	24.82	3263	21.21
28	RAJASTHAN	121648	23956	19.69	22254	18.29	20920	17.20	20821	17.12
29	SIKKIM	2084	0	0.00	0	0.00	0	0.00	0	0.00
30	TAMIL NADU	100204	415	0.41	352	0.35	351	0.35	255	0.25
31	TELANGANA	24582	1619	6.59	1342	5.46	1488	6.05	1428	5.81
32	TRIPURA	8723	4319	49.51	4550	52.16	4060	46.54	2629	30.14
33	UTTAR PRADESH	260801	498	0.19	418	0.16	404	0.15	546	0.21
34	UTTARAKHAND	39209	34	0.09	27	0.07	18	0.05	18	0.05
35	WEST BENGAL	105905	11614	10.97	11429	10.79	10361	9.78	13038	12.31
	Total	1714528	78506	4.58	66761	3.89	71077	4.15	67262	3.92

Note : During 1/4/14,1/4/15 & 1/4/16 permissible limit considered for arsenic and iron as 0.05 mg/l and 0.3 mg/l while for 11/11/16, the revised Bureau of Indian Standards permissible limit for arsenic and iron are taken as 0.01 mg/l and 1.0 mg/l and the data is based on laboratory records which are subject to verification if needed.

Annexure-III referred in the reply to Lok Sabha Unstarred Question No. 449 due for reply on 17/11/2016

State-wise funds released under NRDWP during the last 3 years and the current year as per IMIS of the Ministry as on 10/11/16

(in Rs Crore)

S.No.	Name of the State/ UT	2013-14	2014-15	2015-16	As on 10.11.16
		Release	Release	Release	Release
1	A&N Islands	0.09	0.81	0.16	0.22
2	ANDHRA PRADESH	631.52	377.78	170.05	73.27
3	ARUNACHAL PRADESH	237.32	109.83	65.4	49.79
4	ASSAM	524.97	585.32	284.11	107.28
5	BIHAR	348.94	399.11	202.73	94.77
6	CHANDIGARH	0	0	0	0
7	CHATTISGARH	135.2	150.74	60.83	32.44
8	D & N HAVELI	0	0	0	0
9	DAMAN & DIU	0	0	0	0
10	GOA	0	0	1.66	1.19
11	GUJARAT	515.07	405.58	238.91	118.37
12	HARYANA	229.52	277.98	122.65	53.45
13	HIMACHAL PRADESH	130.81	120.89	64.38	32.44
14	J&K	414.82	474.41	192.12	113.73
15	JHARKHAND	253.28	175.18	132.09	77.17
16	KARNATAKA	897.29	563.91	278.08	137.38
17	KERALA	212.04	124.1	48.05	28.02
18	LAKSHADWEEP	0	0	0	0
19	MADHYA PRADESH	474.95	440.18	193.73	136.7
20	MAHARASHTRA	690.27	748.23	330.88	165.59
21	MANIPUR	55.3	88.54	27.92	14.44
22	MEGHALAYA	103.4	69.5	31.24	17.16
23	MIZORAM	44.89	34.5	17.32	9.19
24	NAGALAND	61.07	101.44	38.53	11.33
25	ODISHA	317.07	230.67	103.19	96.84
26	PUDUCHERRY	0.06	0	0	0.29
27	PUNJAB	147.95	97.38	42.79	19.53
28	RAJASTHAN	1332.49	1304.64	526.75	289.2
29	SIKKIM	26.56	31.7	12.05	3.81
30	TAMIL NADU	387.11	382.46	182.35	62.16
31	TELANGANA	-	212.24	97.71	83.69
32	TRIPURA	89.93	68.31	31.68	23.83
33	UTTAR PRADESH	804.92	1073.22	490.31	228.4
34	UTTARAKHAND	87.61	111.48	60.06	34.99
35	WEST BENGAL	485.83	431.09	216.85	95.74
	Total	9640.28	9191.22	4264.58	2212.41

Annexure-IV referred in the reply to Lok Sabha Unstarred Question No. 449 due for reply on 17/11/2016

State-wise number of Community Water Purification Plants for providing safe drinking water in rural areas as reported by the States during discussions, reviews and video conference of the Ministry of Drinking Water & Sanitation are as below:

S.No:	Name of the State / UT	No: of Community water purification plants installed
1	Kerala	27
2	Puducherry	24
3	Jharkhand	100
4	Punjab	1824
5	Karnataka	2432
6	Haryana	121
7	Gujarat	126
8	Andhra Pradesh	26
9	Telangana	938
10	Rajasthan	850
11	Tamil Nadu	17
12	Maharashtra	180
13	Madhya Pradesh	1278
14	Uttar Pradesh	4
15	Chhattisgarh	5
16	West Bengal	330
17	Bihar	1
18	Assam	15
	Total	8298